

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/17/2017
NAME OF THE PETITIONER(S) : S.P. VELUMANI
NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. Manjula Devi, ADY
FOR CSR & CO, CBE

APPLICANT/
FOR PETITIONER

[Signature]

2. A. Sivastava
for Shanker

for Respondents

[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted that there is no objection to amend the petition. Counsel for the Petitioner is directed to file the amended petition by providing copy to the other side. Counsel for the Respondent is directed to file reply by next date of hearing. Put up on **01.01.2018 at 10.30 A.M.**

sol
MEMBER (JUDICIAL)

ghk